

ORISSA HIGH COURT

FILING REPORT AS ON :05/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/3860/2025	SANBODH BUDA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	HEMGIR /433 /2024 () //	AOR20220000263C202500012
2	D-BLAPL/3864/2025	BISHNUPRIYA CHAND @ HANSITA ABHILIPSA VS STATE OF ODISHA	DHANANJAYA MUND VS	INFOCITY PS /611 /2024 () //	
3	D-BLAPL/3867/2025	BIKRAM PARIDA VS STATE OF ODISHA	ASHUTOSH KUMAR JHA DHEERAJ VS	KODALA /482 /2023 () //	AOD20240000430C202500002
4	D-BLAPL/3868/2025	PITAMBAR KHARA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /68 /2024 () //	
5	D-BLAPL/3874/2025	KALEB DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
6	D-BLAPL/3876/2025	DIPAK DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
7	D-BLAPL/3877/2025	ALEKHA MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /455 /2024 () //	
8	D-BLAPL/3878/2025	AASIF QUERESHI VS STATE OF ODISHA	ARIJEET MISHRA VS	CYBER CRIME AND ECONOMIC OFFENCE, CUTTACK /48 /2024 () //	
9	D-BLAPL/3880/2025	CHANDAL NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	INDUASTRIAL,NISA /274 /2023 () //	
10	D-BLAPL/3881/2025	AKSHAYA G. CHAVAN VS STATE OF ODISHA	MAHES DAS VS	SORO /1087 /2024 () //	
11	D-BLAPL/3882/2025	LACHHAMAN NAYAK VS STATE OF ODISHA	MAHES DAS VS	/ /0 () //	

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12	D-BLAPL/3887/2025	PINTU KUMAR VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	SUNDARGARH TOWN /13 /2024 () //	
13	D-BLAPL/3888/2025	PINTU KUMAR VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	SUNDARGARH TOWN /12 /2024 () //	
14	D-BLAPL/3889/2025	RAJ KUMAR YADAB @ YADAV VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	/ /0 () //	
15	D-BLAPL/3891/2025	LAXMI NARAYAN SAHUKAR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	/ /0 () //	
16	D-BLAPL/3893/2025	BANSI PRADHAN VS STATE OF ODISHA	LAMBODOR ACHARI VS	BUGUDA /174 /1997 () //	
17	D-BLAPL/3894/2025	SRIDHAR SAHOO VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	NAWAPARA /243 /2024 () //	
18	D-BLAPL/3895/2025	AADARSH @ ADARSH KUMAR PANDA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	DHUSURI /9 /2025 () //	
19	D-BLAPL/3896/2025	KIRATI BAGH @ DINESH VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /129 /2024 () //	
20	D-BLAPL/3898/2025	UPENDRA @ UPENDRA KUMAR RANA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	/ /0 () //	
21	D-BLAPL/3899/2025	RAJU DAS VS STATE OF ODISHA	RAKESH BEHERA VS	BIKRAMPUR FCI /25 /2025 () //	
22	D-BLAPL/3900/2025	DIBAKAR NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
23	D-BLAPL/3902/2025	ANGADA DIGAL	AMULYA RATNA PANDA	SARANGADA /56 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/3903/2025	JITENDRA KUMAR BEURA	LALITENDU MISHRA	CHANDAKA P.S. /208 /2019	AOR20220001610C202500011
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/3905/2025	RAFIQ ABDUL MAJEED SHEIKH @ RAFIQ	SUNIL KUMAR PANDA	CYBER CRIME AND ECONOMIC OFFENCE, CUTTACK /30 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/3912/2025	ISU TANTI	SANDEEP RAJ PANDA	GHATAGAON /22 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/3915/2025	BELAR SINGH TANDI	SUSHANTA KUMAR JOSHI	BANGOMUNDA /11 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/3916/2025	PURNA CHANDRA MOHARANA	DIPTI RANJAN MOHAPATRA	CHOUDWAR /631 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/3917/2025	BANAMBAR MOHAPATRA @ BANA	SAROJ KUMAR PADHI	JODAPADAR /159 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/3918/2025	BADAL BISWAL	BIJAY SWAIN	BANAPUR P.S. /227 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/3922/2025	BUDHESWAR PAN	BIDYADHAR PANDA		AOR20220001945C202500005
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/3923/2025	KUNA @ MAHAMMAD TAYAB	SARBESWAR SAHOO	TIGIRIA /299 /2024	AOD20220004505C202500014
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/3925/2025	PRADIP TADING	RITURANJAN CHHOTARAY	TIKIRI /36 /2024	AOR20220003344C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/3928/2025	JAGILI MINIKA	MANORANJAN PADHY	BANDHUGOAN /112 /2024	AOD20220003086C202500034
		VS	VS	()	

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35	D-BLAPL/3931/2025	STATE OF ODISHA PRAKASH BEHERA VS	SATYA NARAYAN MISHRA 4 VS	// SORO /1087 /2024 ()	AOR20220001615C202500018
36	D-BLAPL/3934/2025	STATE OF ODISHA RAMA PARIDA VS	PRAKASH KUMAR MISHRA VS	// GONDIA /303 /2024 ()	
37	D-BLAPL/3936/2025	STATE OF ODISHA ASHOK SETHI @ ASHOK KUMAR SETHY VS	PITAMBAR JENA VS	// SARAT /43 /2024 ()	
38	D-BLAPL/3939/2025	STATE OF ODISHA ASHOK MOHANTA @ ASHOK KUMAR MOHANTA VS	PITAMBAR JENA VS	// SARAT /42 /2024 ()	
39	D-BLAPL/3940/2025	STATE OF ODISHA BISHNUPRIYA CHAND @ HANSITA ABHILIPSA VS	DHANANJAYA MUND VS	// INFOCITY PS /11 /2025 ()	
40	D-BLAPL/3941/2025	STATE OF ODISHA MANOJ KUMAR PARIDA VS	AMULYA RATNA PANDA VS	// TANGI (KHURDA) /498 /2023 ()	
41	D-BLAPL/3948/2025	STATE OF ODISHA CHANDRAKANTA MALLICK @ GULU @ BULU VS	SAMVIT MOHANTY VS	// ANGUL TOWN /542 /2024 ()	
42	D-BLAPL/3949/2025	STATE OF ODISHA HEMANTA HARIJAN VS	JNYANANANDA PANDA VS	// THUAMUL RAMPUR /183 /2024 ()	
43	D-BLAPL/3952/2025	STATE OF ODISHA CHUDAMANI SAHU @ DEEPAK SAHU VS	JNYANANANDA PANDA VS	// KESINGA /7 /2025 ()	
44	D-BLAPL/3953/2025	STATE OF ODISHA BISWAS SAMPAD SATPATHY VS	BIDYALOK MOHAPATRA VS	// INFOCITY PS /607 /2024 ()	
45	D-BLAPL/3955/2025	STATE OF ODISHA RUPA MINIKA VS STATE OF ODISHA	MANORANJAN PADHY VS	// BANDHUGOAN /112 /2024 ()	AOD20220003086C202500032

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46	D-BLAPL/3956/2025	MAMATA SINGH VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	// () //	
47	D-BLAPL/3957/2025	DUMBURI MINIKA VS STATE OF ODISHA	MANORANJAN PADHY VS	BANDHUGOAN /112 /2024 () //	AOD20220003086C202500035
48	D-BLAPL/3959/2025	BALIA BEHERA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	ANGUL TOWN /962 /2024 () //	
49	D-BLAPL/3960/2025	KASARI MINIKA VS STATE OF ODISHA	MANORANJAN PADHY VS	BANDHUGOAN /112 /2024 () //	AOD20220003086C202500033
50	D-BLAPL/3963/2025	JAGAMA MINIKA VS STATE OF ODISHA	MANORANJAN PADHY VS	BANDHUGOAN /112 /2024 () //	AOD20220003086C202500031
51	D-BLAPL/3964/2025	BABUL SETHY VS STATE OF ODISHA	BIDYADHAR MANSING VS	PARADEEP LOCK /226 /2024 () //	
52	D-BLAPL/3970/2025	DHOBA KHILLO VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	PADWA /96 /2024 () //	
53	D-BLAPL/3971/2025	RUBINA MOHANTY VS STATE OF ODISHA	DEBA KUMAR RATH VS	BADAGODA P.S. /40 /2025 () //	
54	D-BLAPL/3972/2025	JAYA GHADAI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// () //	
55	D-BLAPL/3973/2025	GOUTAM MALLIK VS STATE OF ODISHA	JAGADIP SAHOO VS	MANGALPUR /307 /2023 () //	AOR20220001297C202500049
56	D-BLAPL/3975/2025	SUKADEV SAHOO VS STATE OF ODISHA	KSHIROS KUMAR ROUT VS	KUAKHIA /519 /2024 () //	
57	D-BLAPL/3977/2025	BASUDEV NAHAK @ AKSHAYA	BIJAY KUMAR BEHERA	// ()	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/3978/2025	GUDDU @ SUDARSHAN NAHAK	PANCHANAN PANIGRAHI	RASOL /212 /2024	AOD20240000001C202500039
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/3980/2025	DRONA KUMBHAR	HIMANSHU SEKHAR MISHRA	BOLANGIR TOWN /630 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/3981/2025	AJAY KUMAR MALLICK	DEVASHIS PANDA	BALIPATNA /510 /2024	AOR20220001247C202500019
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/3990/2025	SARAT KUMAR MOHAPATRA	JAYDEEP PAL	DHENKANAL TOWN /732 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/3991/2025	PRADEEP SINGH	AMIT BISWAL	BALLIGUDA /96 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/3992/2025	ANIL @ SK. REHMAT ALLI	AMLAN SHAKTI PAUL	CHANDAKA P.S. /417 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/3994/2025	MD. JAKIR @ JAKIR MOHAMMAD	AMLAN SHAKTI PAUL	CHANDAKA P.S. /417 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/3995/2025	BADAL SINGH @ SING	DIBYAJYOTI SAHOO	SABARANG /194 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/3998/2025	KARTIKA PARIDA	LALATENDU SAMANTARAY	KHALLIKOTE /414 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CMAPL/5125/2025	PRAMOD KUMAR SAMANTARAY	RASMIREKHA NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CMAPL/5200/2025	BANSIDHAR PANDA	SHIBANI SHANKAR PRADHAN	//	
		VS	VS	()	

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69	D-CMAPL/5231/2025	RAMA CHANDRA DEHURY BENUDHAR SAHOO @ SAHU VS MURALI SAHOO	DIPTI RANJAN BHOKTA VS	// // 0 //	
70	D-CMAPL/5274/2025	PRASANT KUMAR MISHRA VS LAND ACQUISITION OFFICER, K.R.B., RAIL LINK PROJECT, ZONE OFFICE, NAYAGARH	NIROD KUMAR SAHU VS	// 0 //	
71	D-CMP/5121/2025	PRADIPTA KUMAR SAHOO VS SOURENDRA NARAYAN RAY	PRAVASH CHANDRA JENA VS	// 0 //	
72	D-CMP/5126/2025	RAJENDRA KUMAR TRIPATHY VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //	
73	D-CMP/5142/2025	JAGANNATH BEHERA VS MINAKHI DEY @ PRADHAN	BISWAJIT MOHAPATRA VS	// 0 //	
74	D-CMP/5147/2025	NARENDRA SETHI VS ARUN KUMAR DAS	SIDHARTHA MISHRA VS	// 0 //	
75	D-CMP/5157/2025	ARUN KUMAR SWAIN @ ARUN SWAIN VS AMIYA CHANDRA PATRA	SUSHANTA KUMAR JOSHI VS	// 0 //	
76	D-CMP/5162/2025	ARUN KUMAR SWAIN @ ARUN SWAIN VS GOPALA CHANDRA PATRA	SUSHANTA KUMAR JOSHI VS	// 0 //	
77	D-CMP/5204/2025 CMP/196/2025	BIBEKANANDA SAMAL VS SANJIBANI SUDHA ROUT	KALINGA KESHARI MOHAPATRA VS	// // CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0000227/2025	
78	D-CMP/5221/2025	GULAB CHAND AGRAWAL VS GANESH DURGA	PRAKASH KUMAR MISHRA VS	// 0 //	
79	D-CMP/5223/2025	SANTOSH KUMAR SAMANTARAY VS SABYASACHI SAMANTARAY	SUDEEP KUMAR SARANGI VS	// 0 //	

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80	D-CMP/5264/2025	UGRESAN MEHER VS PITAMBAR MEHER	AMIT PRASAD BOSE VS	// ()	
81	D-CMP/5265/2025	NABAKISHORE MOHAPATRA VS KUMAR MOHAPATRA	BRUNDABAN ROUT VS	// ()	
82	D-CMP/5267/2025	SHANTI JENA VS RABISANKAR PATRA	AMIT PRASAD BOSE VS	// ()	
83	D-CMP/5293/2025	BARATAM VIJAYA KUMAR @ B.V.KUMAR VS VIGNARAJSHREE DEVELOPERS PVT. LTD., GANJAM	DIBYAJYOTI SAHOO VS	// ()	
84	D-CMP/5299/2025	SUBHRANSU ROUT VS SITANSU ROUT	SOURAV SUMAN BHUYAN VS	// ()	
85	D-CONTC/5122/2025	PRATYUSH KUMAR TRIPATHY VS SHWETABH KUMAR,GENERAL MANAGER,H.R DEPARTMENT,ODISHA GRAMYA BANK,BBSR,KHURDA	SUDARSHAN NANDA VS	// ()	
86	D-CONTC/5124/2025	RAMA AHIR @ KANANJIA VS ALOK KAR,DIRECTOR AND EX-OFFICIO,DEPARTMENT OF WATER RESOURCES,BBSR,KHURDA	ADV. VS	// ()	
87	D-CONTC/5127/2025	SUBUNDI AHIR @ KONONJIA VS ALOK KAR,DIRECTOR AND EX-OFFICIO,DEPARTMENT OF WATER RESOURCES,BBSR,KHURDA	ADV. VS	// ()	
88	D-CONTC/5129/2025	MANSINGH AHIR @ KONONJIA VS ALOK KAR,DIRECTOR AND EX-OFFICIO,DEPARTMENT OF WATER RESOURCES,BBSR,KHURDA	ADV. VS	// ()	
89	D-CONTC/5130/2025	RADHELAL AHIR @KANANJIA VS ALOK KAR,DIRECTOR AND EX-OFFICIO,DEPARTMENT OF WATER RESOURCES,BBSR,KHURDA	ADV. VS	// ()	
90	D-CONTC/5131/2025	HUMANA AHIR @ KONONJIA VS ALOK KAR,DIRECTOR AND EX-OFFICIO,DEPARTMENT OF WATER RESOURCES,BBSR,KHURDA	ADV. VS	// ()	
91	D-CONTC/5132/2025	KARTIK AHIR	ADV.	//	

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		VS	VS	()	
92	D-CONTC/5133/2025	ALOK KAR,DIRECTOR AND EX-OFFICIO,DEPARTMENT OF WATER RESOURCES,BBSR,KHURDA PURNA MAJHI	ADV.	//	
		VS	VS	()	
93	D-CONTC/5143/2025	ALOK KAR,DIRECTOR AND EX-OFFICIO,DEPARTMENT OF WATER RESOURCES,BBSR,KHURDA HARERAM MAJHI	ADV.	//	
		VS	VS	()	
94	D-CONTC/5145/2025	ALOK KAR,DIRECTOR AND EX-OFFICIO,DEPARTMENT OF WATER RESOURCES,BBSR,KHURDA BHUEN MAJHI	ADV.	//	
		VS	VS	()	
95	D-CONTC/5149/2025	ALOK KAR,DIRECTOR AND EX-OFFICIO,DEPARTMENT OF WATER RESOURCES,BBSR,KHURDA JASOBANTA RANA	ADV.	//	
		VS	VS	()	
96	D-CONTC/5151/2025	ALOK KAR,DIRECTOR AND EX-OFFICIO,DEPARTMENT OF WATER RESOURCES,BBSR,KHURDA DRUPA SINGH MAJHI	ADV.	//	
		VS	VS	()	
97	D-CONTC/5153/2025	ALOK KAR,DIRECTOR AND EX-OFFICIO,DEPARTMENT OF WATER RESOURCES,BBSR,KHURDA HIRALAL SINGH AHIR @ KONONJIA	ADV.	//	
		VS	VS	()	
98	D-CONTC/5156/2025	ALOK KAR,DIRECTOR AND EX-OFFICIO,DEPARTMENT OF WATER RESOURCES,BBSR,KHURDA BRUNDA PATEL	ADV.	//	
		VS	VS	()	
99	D-CONTC/5159/2025	ALOK KAR,DIRECTOR AND EX-OFFICIO,DEPARTMENT OF WATER RESOURCES,BBSR,KHURDA CHUNULAL MAJHI	ADV.	//	
		VS	VS	()	
100	D-CONTC/5161/2025	ALOK KAR,DIRECTOR AND EX-OFFICIO,DEPARTMENT OF WATER RESOURCES,BBSR,KHURDA BHAKALU RANA	ADV.	//	
		VS	VS	()	
101	D-CONTC/5168/2025	ALOK KAR,DIRECTOR AND EX-OFFICIO,DEPARTMENT OF WATER RESOURCES,BBSR,KHURDA ANASUYA NANDA	ADV.	//	
		VS	VS	()	
102	D-CONTC/5169/2025	AKAVARAM SASYA REDDY,SUB DIVISIONAL MAGISTRATE-IN CHARGE EXECUTIVE OFFICER,JEYPORE,KORAPUT BAIKUNTHA NATH GOCHHI	ADV.	//	
		VS	VS	()	

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103	D-CONTC/5176/2025	USHA PADHI,SECRETARY,HOUSING AND URBAN DEVELOPMENT DEPT,BBSR,KHURDA BASANTA MANJARI BEHERA VS	ADV. VS	// // 0	
104	D-CONTC/5178/2025	BHASKER LENKA,BLOCK EDUCATION OFFICER,SHERGADA,GANJAM SANTOSH ADHIKARI VS	SWAPNA KUMAR OJHA VS	// // 0	
105	D-CONTC/5196/2025	SATYABRATA SAHU,ADDITIONAL CHIEF SECRETARY,HOME DEPARTMENT,LOK SEVA BHAWAN,BBSR AKBAR ALI SAHA VS	ADV. VS	// // 0	
106	D-CONTC/5197/2025	SHALINI PANDIT, IAS RAJIBLOCHAN GOUDA VS	ADV. VS	// // 0	
107	D-CONTC/5198/2025	A.SRINIVAS ACHARY,DISTRICT WELFARE OFFICER,MALKANGIRI,ODISHA PRASANTA KUMAR PUROHIT VS	GOPAL SINHA VS	// // 0	
108	D-CONTC/5209/2025	DEORANJAN KUMAR SINGH,IAS DHARAM SINGH AHIR @ KANONJIA VS	ADV. VS	// // 0	
109	D-CONTC/5213/2025	ALOK KAR,DIRECTOR AND EX-OFFICIO,DEPARTMENT OF WATER RESOURCES,BBSR,KHURDA JANAKI NAYAK VS	ADV. VS	// // 0	
110	D-CONTC/5217/2025	GUNURANI PATTANAIK,DIRECTOR OF NURSING,BBSR,KHURDA PRASANNA KUMAR PADHI @ PARHI VS	SATYA NARAYAN MISHRA 4 VS	// // 0	AOR20220001615C202500019
111	D-CONTC/5237/2025	MANARANJAN MALIK, DIRECTOR, SECONDARY EDUCATION SUVENDU SEKHAR NAYAK VS	ACHYUTANANDA PATTANAIK VS	// // 0	
112	D-CONTC/5240/2025	RANJAN KUMAR GIRI,OES,DISTRICT EDUCATION OFFICER,BHADRAK ODYSSEY LEISURE PVT LTD VS	RANJAN KUMAR ROUT VS	// // 0	AOR20230000872C202500004
113	D-CONTC/5246/2025	SIDDHARTHA SANKAR SWAIN, IAS,COLLECTOT AND DIST. MAGISTRATE , PURI SAUL NAYAK VS	ADV. VS	// // 0	
		ASHISH ISHWAR PATIL,IAS		//	

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114	D-CONTC/5278/2025	MANASI SAMANTARAY VS DR.LUCY DAS,SUPERINTENDENT,SCB MEDICAL COLLEGE,CUTTACK	ADV. VS	// ()	
115	D-CRLA/3906/2025	PRAMOD BHAGAT VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	PARADEEP LOCK /90 /2014 () //	
116	D-CRLA/3908/2025	BALINDER SAHANI @ BALINDER VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	PARADEEP LOCK /90 /2014 () //	
117	D-CRLA/3911/2025	PRATAP PALEI @ DHANU PALEI @ DHANU PRATAP PALEI VS STATE OF ODISHA	POLEI MAYA SAHOO VS	KHALLIKOTE /266 /2020 () //	
118	D-CRLA/3932/2025	AJIT TOPNO VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JUJUMURA /108 /2022 () //	
119	D-CRLA/3962/2025	BHIMASEN HARIJAN VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	DHARMABANDHA PS /52 /2023 () //	
120	D-CRLA/3966/2025	NAKULA SAGAR VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	BHAWANIPATNA TOWN /214 /2021 () //	AOD20230000313C202500008
121	D-CRLA/3986/2025	MANOHAR BEHERA VS STATE OF ODISHA(VIG.)	SATYABRATA SENAPATI VS	BALASORE VIGILANCE /61 /2009 () //	
122	D-CRLA/3999/2025	TARUN BHOI VS STATE OF ODISHA	BYOMOKESH SAHOO VS	SAMBALPUR SADAR /20 /2018 () //	
123	D-CRLLP/3886/2025	BIRENDRA KUMAR NANDA VS SURESH CHANDRA NAYAK	BISWAJIT MOHAPATRA VS	// () //	
124	D-CRLMC/3861/2025	SOUMYA RANJAN PANDA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	MANGALPUR /42 /2016 () //	AOR20220001558C202500024
125	D-CRLMC/3862/2025	GANGESWAR BEMAL	SUJAY SHANKER SINGHDEO	KOKSARA /207 /2016	AOD20230000313C202500006

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/3863/2025	VEENA KUMARI	HARAPRASAD SAHU	BHARATPUR PS /134 /2024	AOR20220001268C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/3871/2025	DR. ARJUN CHARAN DASH	MOHIT AGARWAL	TALABANIA /84 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/3879/2025	PURUSHOTTAM SAHU @ PURUSOTTAM SAHU	SANTOSH KUMAR MAHANTY	KODALA /429 /2021	AOD20240000242C202500032
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/3897/2025	BIKRAM SEKHAR MALIK	BISWAMBAR MOHANTY	LAXMISAGAR P.S. /177 /2009	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/3901/2025	VISWANATHAN PARAMESWAR	MAMTA TRIPATHY	EOW,BHUBANESWAR /12 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/3913/2025	HARIPADA DEY	BISWABHUSAN DAS	TIRTOL /467 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/3919/2025	RABI PRASAD KANUNGO	SURYAKANTA DWIBEDI	BHAWANIPATNA TOWN /309 /2024	AOR20220001245C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/3924/2025	JITU SETHI @ JITENDRA SETHY	SARBESWAR SAHOO	DIGAPAHANDI /117 /2013	AOD20220004505C202500015
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/3926/2025	PRABODHA DEHURY	RAKESH BEHERA	KAMAKHYANAGAR /264 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/3933/2025	MANJU PRAVA MISHRA	ARUN KUMAR ACHARYA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/3937/2025	SAUMITRA PARIDA	BIBUDHENDRA KUMAR RATH	KISSANNAGAR PS /71 /2022	
		VS	VS	()	

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137	D-CRLMC/3947/2025	STATE OF ODISHA DHABALESWAR BARISAL @ DHOBA VS	TARA PRASAD MOHAPATRA VS	// DELANGA /96 /2001 ()	
138	D-CRLMC/3950/2025	STATE OF ODISHA DUSHSAN SWAIN VS	SAPAN KUMAR LENKA VS	// PATTAMUNDAI /4 /2025 ()	
139	D-CRLMC/3984/2025	STATE OF ODISHA RAJ KUMAR SAHU VS	ASUTOSH TRIPATHY VS	// BANTALA /81 /2021 ()	AOR20220001648C202500018
140	D-CRLMC/3996/2025	STATE OF ODISHA SULTAN MULLA@MOLLA VS	SHYAM SUNDAR CHHUALSINGH VS	// ANGUL TOWN /563 /2014 ()	
141	D-CRLMC/3997/2025	STATE OF ODISHA JAGAT MOHAN MOHANTY VS	BHAKTA BHUSHAN BARIK VS	// BHUBANESWAR VIGILANCE /45 /2017 ()	
142	D-CRLMC/4000/2025	STATE OF ODISHA FR ROSHAN PRADEEP XESS VS	ABHAS MOHANTY VS	// KUTRA /2 /2024 ()	
143	D-CRLMC/4002/2025	STATE OF ODISHA MANISH GUPTA VS	LALIT KUMAR MAHARANA VS	// CHOUDWAR /421 /2024 ()	
144	D-CRLMC/4003/2025	STATE OF ODISHA MANISH GUPTA VS	LALIT KUMAR MAHARANA VS	// CHOUDWAR /368 /2024 ()	
145	D-CRLMC/4005/2025	STATE OF ODISHA DUSMANTA KUMAR MALLA VS	SAMBEET PATTANAYAK VS	// // ()	AOR20220001591C202500006
146	D-CRLMP/3859/2025	DHULESWAR MALLICK ALOK RANJAN SETHI VS	GAJENDRANATH ROUT VS	// // ()	AOR20220004106C202500012
147	D-CRLMP/3866/2025	STATE OF ODISHA NARAYAN @ NARAYAN CHANDRA PRADHAN VS	TUSAR KANTA SAHOO VS	// // /0 ()	
		STATE OF ODISHA		//	

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148	D-CRLMP/3958/2025	PRAFULLA CHANDRA BEHERA VS SUPTD. OF POLICE, BHADRAK	KARUNAKAR NAYAK VS	// ()	
149	D-CRLMP/3968/2025	SUBRAT NATH VS KABITA NAYAK	DR.ARUNIMA MISHRA VS	// ()	
150	D-CRLMP/3974/2025	BINESH KUMAR SAMAL @ BIENS SAMAL VS STATE OF ODISHA	DEVAPUTRA DIVYA JEEVAN MISHRA VS	// ()	
151	D-CRLREV/3865/2025 CRLREV/62/2025	MANISH AGARWAL VS STATE OF ODISHA	NILAMADHAB SARKAR VS	MALKANGIRI /401 /2020 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000850/2020	
152	D-CRLREV/3869/2025	SIBA SHANKAR DASH @ SIVA @ PINTU VS STATE OF ODISHA	HARIPAD MOHANTY VS	GOLANTHARA (BERHAMPUR) /182 /2017 ()	
153	D-CRLREV/3920/2025	JAMBIRA KORAH @ JAMBHIRA KORA @ KORAH VS STATE OF ODISHA	LALITENDU BHUYAN VS	CHAMPUA /223 /2024 ()	
154	D-CRLREV/3961/2025	AMBIKA PRASAD DASH VS MAHENDRA KUMAR PAL	PRASANNA KUMAR RATH VS	// ()	
155	D-MACA/5137/2025	M/S. NATIONAL INSURANCE CO.LTD., CUTTACK VS SURESH BARIK	NAYAN BEHARI DAS VS	// ()	
156	D-MACA/5172/2025	D.M., UNITED INDIA INSURANCE CO.LTD., ROURKELA VS PUSPALATA PRADHAN	IRAMESH CHANDRA SAHOO 1 VS	// ()	
157	D-MACA/5190/2025	R.M., M/S. NEW INDIA ASSURANCE CO.LTD., BBSR VS PATHANI BALIYARSINGH	SUDEEP KUMAR SARANGI VS	// ()	
158	D-MATA/5249/2025	SABITA SAHOO VS PRADEEP KUMAR SAHOO	SARAT CHANDRA DASH VS	// ()	
159	D-MATA/5305/2025	SUMITRA BARIK	SWAYAMPRAVA DASH	//	

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		VS	VS	0	
160	D-OTAPL/5182/2025	BHAJAMAN BARIK COMMISSIONER OF CENTRAL GST AND CX, SUNDARABAR	ROHINI PRAKASH DAS	//	
		VS	VS	0	
161	D-RSA/5166/2025	M/S REXON STRIPS LTD.,SUNDERGARH OMPRAKASH TULSIAN	SANDIPANI MISRA	//	
		VS	VS	0	
162	D-RSA/5192/2025	SHARDA DEVI SHARMA SANJAY KUMAR SA	ANUPAM RATH	//	
		VS	VS	0	
163	D-RSA/5228/2025	B.M., STATE BANK OF INDIA,BALASORE ATMAKURI BHAGYALAXMI @ ATMAKURI BHAGYAS	SWANKAR CHAINI	//	
		VS	VS	0	
164	D-RSA/5252/2025	ATMAKURI MADHABA RAO BIDYUTLATA PRADHAN	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
165	D-RVWPET/5179/2025	CHAKRADHAR MAJHI SHANTILATA BEHURIA	MAHESWAR MOHANTY	//	
		VS	VS	0	
166	D-RVWPET/5194/2025	BASANTA KUMAR BEHURIA UNION OF INDIA	GOUTAM KUMAR ACHARYA, (SR.ADV.)	//	
		VS	VS	0	
167	D-TRP(C)/5187/2025	PRAMOD KUMAR ADHIKARI SWETA PATTANAIK @ PATNAIK	BIJAYA KUMAR ROUSTRAY	//	
		VS	VS	0	
168	D-TRP(C)/5188/2025	PRADIP KUMAR MOHANTY RONALI BEHERA	ANANTA NARAYAN PATTANAYAK	//	
		VS	VS	0	
169	D-TRP(C)/5199/2025	SATYA PRAKASH BEHERA DIBYAJYOTI BEHERA	JAYAKRISHNA MOHAPATRA	//	
		VS	VS	0	
170	D-TRP(C)/5202/2025	DEEPANWITA SAHOO GITANJALI SETHI	KABERI MOHANTY	//	
		VS	VS	0	

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171	D-TRP(C)/5288/2025	PRADEEPTA KUMAR SETHI AFSANA PARVEEN VS SK. MANTAJ MAHAMMAD	PRAVASH CHANDRA JENA VS	// // ()	
172	D-WA/5113/2025	STATE OF ODISHA VS RAKESH SAMAL @ RAKESH KUMAR SAMAL	BABITA SAHU, A.G.A. VS	// ()	LOD20240000172C202500090
173	D-WA/5114/2025	STATE OF ODISHA VS CHANDAN KUMAR MEHER	SASWAT DAS, A.G.A. VS	// ()	LOD20240000172C202500089
174	D-WA/5115/2025	STATE OF ODISHA VS PRAGYASINI SAHU	SASWAT DAS, A.G.A. VS	// ()	LOD20240000200C202500095
175	D-WA/5116/2025	STATE OF ODISHA VS HRUDANANDA PAHULEI	RAJANI BHUSAN MISHRA, A.G.A. VS	// ()	LOD20240000194C202500096
176	D-WA/5118/2025	STATE OF ODISHA VS RADHAKRUSHNA PANDA	SAROJ KUMAR JEE, A.G.A. VS	// ()	LOD20240000194C202500095
177	D-WA/5119/2025	STATE OF ODISHA VS BIJAYA KUMAR ROUT	SASWAT DAS, A.G.A. VS	// ()	LOD20240000194C202500094
178	D-WA/5219/2025	HIMANSU MAGAR VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// ()	AOD20240000546C202500001
179	D-WA/5225/2025	MAHANADI COALFIELDS LTD., BURLA VS RATNAKAR NAYAK	HARIPAD MOHANTY VS	// ()	
180	D-WA/5232/2025	MAHANADI COALFIELDS LTD., BURLA VS MANOJ RANJAN KHUNTIA	HARIPAD MOHANTY VS	// ()	
181	D-WA/5239/2025	MAHANADI COALFIELDS LTD., BURLA VS ANTRIKSH JHA	HARIPAD MOHANTY VS	// ()	

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182	D-WA/5244/2025	MAHANADI COALFIELDS LTD., BURLA VS SUDAM NAHAK	HARIPAD MOHANTY VS	// 0 //	
183	D-WA/5250/2025	MAHANADI COALFIELDS LTD., BURLA VS SUNIL KUMAR SETH	HARIPAD MOHANTY VS	// 0 //	
184	D-WA/5258/2025	MAHANADI COALFIELDS LTD., BURLA VS MUKESH RANJAN GAUDA	HARIPAD MOHANTY VS	// 0 //	
185	D-WA/5260/2025	SABITA KUMARI SAHU VS D.G.,C.I.S.F.	DIPTIREKHA NANDA VS	// 0 //	
186	D-WA/5262/2025	MAHANADI COALFIELDS LTD., BURLA VS PRABHAKAR NAYAK	HARIPAD MOHANTY VS	// 0 //	
187	D-WA/5266/2025	MAHANADI COALFIELDS LTD., BURLA VS SUVENDU KUMAR PATRO	HARIPAD MOHANTY VS	// 0 //	
188	D-WA/5268/2025	MAHANADI COALFIELDS LTD., BURLA VS CHINMAYA PASAYAT	HARIPAD MOHANTY VS	// 0 //	
189	D-WA/5282/2025	MAMATA SAMANTARAY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202500012
190	D-WP(C)/5112/2025 WP(C)/3860/2025	ROYAL SECURITY SERVICE, BALANGIR VS BRANCH MANAGER, CENTRAL BANK OF INDIA, BALANGIR BRANCH	DAYANIDHI MISHRA VS	// 0 //	
191	D-WP(C)/5117/2025	NIRUPAMA MALIK VS STATE OF ORISSA	ANUPAM RATH VS	// 0 //	
192	D-WP(C)/5120/2025	ODISHA GRAMYA BANK, KHURDA VS STATE OF ODISHA	TUNA SAHU VS	// 0 //	
193	D-WP(C)/5123/2025	RINA SAHOO @ BARIK	PRADEEP KUMAR DAS	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/5128/2025	DR. ANANTA KUMAR ACHARYA	SUSANTA KUMAR ROUT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/5134/2025	SANTOSH KUMAR BISWAL	BIRAJA PRASANNA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/5135/2025	SUDHIR RANJAN NAYAK	ARUN KUMAR PATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/5136/2025	ARUNA KUMAR SUDHAKARAN	SM.BARAKATULLAH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/5138/2025	SOUMITRA DUTTA	BRAHMANANDA TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/5139/2025	INDRAMANI RAUL	MRUTYUNJAY PAGAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/5140/2025	KESHABA ROHIDAS	DIPTI REKHA NANDA	//	
		VS	VS	()	
		COLLECTOR AND D.M, JHARSHUGUDA		//	
201	D-WP(C)/5141/2025	MEERA DEVI AGARWAL	SUSHANT KUMAR PRADHAN (3)	//	AOR20220001225C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/5144/2025	THE CHAIRMAN CUM MANAGING TRUSTEE, SYNERGISTIC TRISTECHNOLOGY, BBSR	PRANSHU KISHOR BEHERA	//	
		VS	VS	()	
		THE PRESIDING OFFICER, LABOUR COURT, GOUTAM NAGAR, BBSR		//	
203	D-WP(C)/5146/2025	BIRENDRA KUMAR BEHERA	TAPAN KUMAR BISWAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/5148/2025	SABITA BARIK	GOPAL CHARAN MOHANTY	//	
		VS	VS	()	

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205	D-WP(C)/5150/2025	STATE BANK OF INDIA HAREKRISHNA PRUSTI VS STATE OF ODISHA	PITAMBAR PANDA VS	// // 0 //	
206	D-WP(C)/5152/2025	BINOD KUMAR JENA VS STATE OF ODISHA	LAXMI PRASAD DWIVEDI VS	// 0 //	
207	D-WP(C)/5154/2025	ANANTA KISHORE PANIGRAHI VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //	
208	D-WP(C)/5155/2025	M/S AXESS MEDICOM PVT.LTD VS STATE OF ODISHA	SATYA SUNDAR KANUNGO VS	// 0 //	
209	D-WP(C)/5158/2025	UTTAM KUMAR DUTTA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //	
210	D-WP(C)/5160/2025	KESHAB CHANDRA SETHY VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202500010
211	D-WP(C)/5163/2025	DEEPTIMAYEE SAHOO VS STATE OF ORISSA	PITAMBAR PANDA VS	// 0 //	
212	D-WP(C)/5164/2025	SUBBRAT KUMAR NAYAK VS BANK OF BARODA, B.M. CUM A.O, JAJPUR	PRAVAT KUMAR NAYAK VS	// 0 //	
213	D-WP(C)/5165/2025	SAILESH KUMAR PATNAIK VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //	
214	D-WP(C)/5167/2025	MANORAMA BEHERA VS STATE OF ORISSA	PITAMBAR PANDA VS	// 0 //	
215	D-WP(C)/5170/2025	JAYA BEHERA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202500009

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216	D-WP(C)/5171/2025	BHARATA CHANDRA DAS VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202500008
217	D-WP(C)/5173/2025	GOLEKHA CHANDRA ROUT VS STATE OF ORISSA	PITAMBAR PANDA VS	// 0 //	
218	D-WP(C)/5174/2025	BHIMSEN HATI VS STATE OF ODISHA	ABHISHEK MOHANTY VS	// 0 //	
219	D-WP(C)/5175/2025	HAZRA MALKEEN VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
220	D-WP(C)/5177/2025	ANIL KUMAR MAHANKUDA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
221	D-WP(C)/5180/2025	M/S. QUESS CORP LIMITED, BBSR VS STATE OF ODISHA	MUKESH PANDA VS	// 0 //	
222	D-WP(C)/5181/2025	M/S DILLIP PHARMACEUTICALS VS UNION OF INDIA	SARADA PRASANNA SARANGI VS	// 0 //	
223	D-WP(C)/5183/2025	BHAGAT SINGH RANA VS STATE OF ODISHA	SUJAY SHANKER SINGH DEO VS	// 0 //	AOD20230000313C202500007
224	D-WP(C)/5184/2025	DAITARY BARIK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //	
225	D-WP(C)/5185/2025	JOGESHWOR SING @ JAGESHWAR SING VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //	
226	D-WP(C)/5186/2025	KANGRESH GAUDA VS THE COMMISSIONER, CGST, CX AND CUSTOMS, BBSR	KANANBALA ROY CHOUDHURY VS	// 0 //	
227	D-WP(C)/5189/2025	BHAGIRATHI PARIDA	KANANBALA ROY CHOUDHURY	//	

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		VS	VS	0	
		THE COMMISSIONER, CGST, CX AND CUSTOMS, BBSR		//	
228	D-WP(C)/5191/2025	BIRA KISHORE DAS	PANCHANAN SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/5193/2025	DURGA CHARAN DAS	PANCHANAN SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/5195/2025	KUMARI ANNAPURNA BARAL	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/5201/2025	BISWAJIT BEHERA	GOPAL SINHA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
232	D-WP(C)/5203/2025	LILIBALA ROUT	PADMANAVA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/5205/2025	SURYA NARAYAN RATHA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/5206/2025	NETRANANDA MAHANTA	BIREN SANKAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/5207/2025	ASHOK KUMAR PANDA	PRATIK DASH	//	
		VS	VS	0	
		ADDL. COMMISSIONER, CT AND GST (APPEALS), BALASORE RANGE		//	
236	D-WP(C)/5208/2025	SATYAJEET BARIK	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/5210/2025	SAROJ KANTA MOHAPATRA	SATYA PURNA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/5211/2025	SOBHAKAR JANI	RAMDAS ACHARY	//	
		VS	VS	0	

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239	D-WP(C)/5212/2025	STATE OF ODISHA BINODINI BEHERA VS	MANOJA KUMAR KHUNTIA VS	// // 0	
240	D-WP(C)/5214/2025	STATE OF ODISHA HIMADRI RANJAN DUTTA VS	ARUPANANDA GOSWAMY VS	// // 0	
241	D-WP(C)/5215/2025	STATE OF ODISHA SWORNA SANGITA ROUT VS	MANOJA KUMAR KHUNTIA VS	// // 0	
242	D-WP(C)/5216/2025	STATE OF ODISHA NARESH KUMAR DHAL VS	ARUPANANDA GOSWAMY VS	// // 0	
243	D-WP(C)/5218/2025	STATE OF ODISHA TRILOCHAN MALLICK VS	ASHIT KUMAR DASH VS	// // 0	
244	D-WP(C)/5220/2025	STATE OF ODISHA M/S LAXMI MOTO WORLD LLP, BARGARH VS	SAGARIKA SAHOO VS	// // 0	
245	D-WP(C)/5222/2025	STATE BANK OF INDIA, SME BRANCH BARGARH CHANDRA KUMAR UTKALENDU DAS VS	AJIT CH MOHAPATRA VS	// // 0	
246	D-WP(C)/5224/2025	NIKUNJA BEHARI MAHANTA DALI BHUTIA VS	ATUL TRIPATHY VS	// // 0	
247	D-WP(C)/5226/2025	ODISHA GRAMYA BANK, TALCHER BRANCH, ANGUL SIBA SWASTIK SRICHANDAN VS	JYOTI PRAKASH PATRA VS	// // 0	
248	D-WP(C)/5227/2025	STATE OF ODISHA RAMAKELI AGRAWAL @ RAMKELI DEVI AGRAWAIDIPTI RANJAN BHOKTA VS		// // 0	
249	D-WP(C)/5229/2025	STATE OF ORISSA M/S. BALGOPAL FOOD PRODUCTS PRIVATE LTD. BALASORE VS	CHITARANJAN DAS VS	// // 0	
		COMMISSIONER OF CT AND GST, CUTTACK		//	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/5230/2025	SIBA SWASTIK SRICHANDAN VS STATE OF ODISHA	JYOTI PRAKASH PATRA VS	// 0 //	
251	D-WP(C)/5233/2025	PRAMOD KUMAR DASH VS STATE OF ODISHA	HIMANSU BHUSAN SUTAR VS	// 0 //	
252	D-WP(C)/5234/2025	M/S. BALGOPAL FOOD PRODUCTS PVT. LTD, BARANGUDA VS COMMISSIONER CT AND GST BANIJYAKAR BHAWAN, CUTTACK	CHHITA RANAJAN DAS VS	// 0 //	
253	D-WP(C)/5235/2025	PADMA CHARAN NAYAK VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
254	D-WP(C)/5236/2025	KRUSHNA CHANDRA PANDA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
255	D-WP(C)/5238/2025	SUDHIR KUMAR PATTANAİK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
256	D-WP(C)/5241/2025	LAMBODAR BARIK VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //	
257	D-WP(C)/5242/2025	RAGHUNATH SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
258	D-WP(C)/5243/2025	PRAVAT KUMAR BISOI VS UNION OF INDIA	JAGAJIBAN PRADHAN VS	// 0 //	
259	D-WP(C)/5245/2025	MADHABA BHUTIA VS ODISHA GRAMYA BANK	ATUL TRIPATHY VS	// 0 //	
260	D-WP(C)/5247/2025	SIMANCHAL SAHU VS STATE OF ODISHA	SURIYA NARAYAN SAHU VS	// 0 //	AOD20230000737C202500008
261	D-WP(C)/5248/2025	CHAKADOLA CONSTRUCTION PVT LTD.	SIDHANT DWIBEDI	//	AOR20220001213C202500002

ORISSA HIGH COURT

FILING REPORT AS ON :05/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/5251/2025	LAKSMIKANTA MAHANTA	MANOJ OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/5253/2025	SAGARIKA DAS @ MOHANTY	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/5254/2025	SUSANTA KUMAR SAMANTARAY	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/5255/2025	NIHARIKA MOHANTY	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/5256/2025	DR.GEETIKA PATNAIK	SAUBHAGYA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/5257/2025	SUDATTA DALAI	PRONoy MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/5259/2025	ANUPAMA DASH	SAUBHAGYA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/5261/2025	NANDAKISHORE TANDI	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/5263/2025	SONALI MUNDA	ASHUTOSH MOHANTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/5269/2025	SGBL(INDIA) LTD., BBSR	SASWAT KUMAR ACHARYA	//	
		VS	VS	0	
		ASSISTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE, CUTTACK		//	
272	D-WP(C)/5270/2025	M/S. GANAPATI ALUMINIUM, MADHIUR, BALASOR	BIKRAM SENAPATI	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/5271/2025	UCO BANK, BALASORE ZONAL OFFICE, POLICE LINE CHHAK, BALASORE SGBL (INDIA) LTD VS	SASWAT KUMAR ACHARYA VS	// // 0	
274	D-WP(C)/5272/2025	ASSISTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE, CUTTACK SGBL(INDIA) LTD., BBSR VS	SASWAT KUMAR ACHARYA VS	// // 0	
275	D-WP(C)/5273/2025	ASSISTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE, CUTTACK SGBL (INDIA) LTD., MADHUSUDAN NAGAR, BBSR VS	SASWAT KUMAR ACHARYA VS	// // 0	
276	D-WP(C)/5275/2025	ASST. COMMISSIONER OF INCOME TAX CENTRAL CIRCLE, CUTTACK SGBL (INDIA) LTD., BBSR VS	SASWAT KUMAR ACHARYA VS	// // 0	
277	D-WP(C)/5276/2025	ASSISTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE, CUTTACK HRUSIKESH SAHU VS	BRUNDABAN ROUT VS	// // 0	
278	D-WP(C)/5277/2025	STATE OF ODISHA RAJESH KUMAR SAHOO VS	NETRANANDA BISWAL VS	// // 0	
279	D-WP(C)/5279/2025	STATE OF ODISHA NEHERU NIAL VS	SAROJA KANTA SAMAL VS	// // 0	
280	D-WP(C)/5280/2025	STATE OF ODISHA ANIMA DASH VS	SUKANTA KUMAR DALAI VS	// // 0	AOD20240000306C202500011
281	D-WP(C)/5281/2025	STATE OF ODISHA ASIT KUMAR SAMAL VS	MANOJA KUMAR KHUNTIA VS	// // 0	
282	D-WP(C)/5283/2025	STATE OF ORISSA DHABALESWAR BARIK VS	SAROJA KANTA SAMAL VS	// // 0	
283	D-WP(C)/5284/2025	STATE OF ODISHA GAGAN KUMAR SINGH VS	MANOJA KUMAR KHUNTIA VS	// // 0	
		STATE OF ORISSA		//	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/5285/2025	NIHARIKA JAGADEV VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //	
285	D-WP(C)/5286/2025	DEEPAK KUMAR OJHA VS STATE OF ORISSA	MANOJA KUMAR KHUNTIA VS	// 0 //	
286	D-WP(C)/5287/2025	SRUSTIDHARA MANDAL VS GANGADHAR SAMANTA	DWARIKA PRASAD MOHANTY VS	// 0 //	
287	D-WP(C)/5289/2025	BRAJADHAR BARIK VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
288	D-WP(C)/5290/2025	GITANJALI MISHRA VS STATE OF ODISHA	SWAYAMJIT ROUT VS	// 0 //	
289	D-WP(C)/5291/2025	KAILASH CHANDRA PRADHAN VS STATE OF ODISHA	SWADHIN KESARI SINGH VS	// 0 //	
290	D-WP(C)/5292/2025	SAMAR KUMAR JAYASINGH VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //	
291	D-WP(C)/5294/2025	BHIMSEN @ BHIMASEN PRADHAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //	
292	D-WP(C)/5295/2025	SAILABALA CHHUALSINGH VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
293	D-WP(C)/5296/2025	M/S. TOYO ENGINEERING INDIA LIMITED, THANE, MAHARASHTRA VS COMMISSIONER OF SALES TAX, ORISSA, CUTTACK	MAHENDRA KARAN SINGH VS	// 0 //	
294	D-WP(C)/5297/2025	HARAMANI CHANDA VS UNION OF INDIA	KARUNAKAR RATH VS	// 0 //	
295	D-WP(C)/5298/2025	BINOD CHANDRA RATH	JAGAJIBAN PRADHAN	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/5300/2025	DAMODAR MISHRA	KARUNAKAR RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/5301/2025	BIPRA CHARAN PATRA	RAMACHANDRA PANIGRAHY	//	
		VS	VS	()	
		MANAGING DIRECTOR, ODISHA STATE COOPERATIVE BANK LTD., PANDIT JAWAHARLAL NEHRU MARG, BBSR			
298	D-WP(C)/5302/2025	KARTIK CHANDRA SAHOO	SANTOSH CHANDRA ATABUDHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/5303/2025	AKSHYA KUMAR BEHERA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/5304/2025	SUBHRANSU NSEKHAR DEBNATH	SAROAJ KANTA SAMAL	//	
		VS	VS	()	
		THE STATE LEVEL SCRUTINY COMMITTEE, CUTTACK		//	
301	D-WP(C)/5306/2025	RADHASHYAM PANDA	VIVEKANANDA JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/5307/2025	BIKRAM KESHARI PATTNAIK	SURESH CHANDRA DASH	//	
		VS	VS	()	
		CHIEF EXECUTIVE OFFICER (CEO), TATA POWER CENTRAL ODISHA DISTRIBUTION LTD., KHURDA			
303	D-WP(C)/5308/2025	NAROTTAM PATRA	TUSHAR KUMAR MISHRA	//	
		VS	VS	()	
		DIST. ELECTION OFFICER CUM COLLECTOR, GAJAPATI		//	
304	D-WPCRL/3943/2025	SANJAY KUMAR ROUT @ SANJAY ROUL	JAYANTA KUMAR MAJHI	SINGLA /55 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WPCRL/3965/2025	RAJ KISHORE RANA	BISWAJIT NAYAK	TANGI (KHURDA) /50 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/3870/2025	SURYAMANI PEREI	ARIJEET MISHRA	KOREI /276 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/3872/2025	STATE OF ODISHA BHAGABAN HARIJAN VS	ARIJEET MISHRA VS	// JEYPORE SADAR /123 /2024 ()	
308	D-ABLAPL/3873/2025	STATE OF ODISHA SURENDRA BAYEE @ BAI VS	ARIJEET MISHRA VS	// PATTAMUNDAI RURAL PS /29 /2025 ()	
309	D-ABLAPL/3875/2025	STATE OF ODISHA SUBAS BEHERA @ HADA VS	ARIJEET MISHRA VS	// BANKI /15 /2025 ()	
310	D-ABLAPL/3883/2025	STATE OF ODISHA SINA @ SATYAJIT BEHERA VS	BIBHUTI RANJAN MOHANTY VS	// KAMAKHYANAGAR /63 /2017 ()	
311	D-ABLAPL/3884/2025	STATE OF ODISHA RASHMIKANTA PRADHAN @ RASMI KANTA PRADHAN VS	KUNUSHNA CHANDRA DASH VS	// PATTAMUNDAI RURAL PS /543 /2024 ()	
312	D-ABLAPL/3885/2025	STATE OF ODISHA PRAFULLA CHANDRA PRUSTY VS	BIBHUTI BHUSAN NANDA VS	// / /0 ()	
313	D-ABLAPL/3890/2025	STATE OF ODISHA SUBRAT SHEET @ BADAL VS	DEEPAK KU SAHOO VS	// KAMARDA /68 /2020 ()	
314	D-ABLAPL/3892/2025	STATE OF ODISHA SONALIKA MALLIK @ MAMUNI @ MAMINA MALLIK VS	DEEPAK KU SAHOO VS	// KUDANAGARI /332 /2023 ()	
315	D-ABLAPL/3904/2025	STATE OF ODISHA JYOTI PRAKASH MUND VS	DHANANJAYA MUND VS	// INFOCITY PS /14 /2025 ()	
316	D-ABLAPL/3907/2025	STATE OF ODISHA SK.UMAR UDDIN @ S.K UMARUDDIN VS	KEDAR SANKAR SAHU VS	// HINDOL /23 /2025 ()	
317	D-ABLAPL/3909/2025	STATE OF ODISHA SRIDHAR @ SHREEDHAR SINGH VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	// PARADEEP /30 /2025 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/3910/2025	AMITAVA GOND @ AMITAB GOND @ AMITAP GOND VS STATE OF ODISHA	DIYOTIRMAYA SAHOO VS	RAIGHAR /85 /2024 () //	
319	D-ABLAPL/3914/2025	BALAKRUSNA PANDA @ BALAKRUSHNA PANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PATTAPUR (ASKA) /475 /2022 () //	
320	D-ABLAPL/3921/2025	PRASANTA MAREI VS STATE OF ODISHA	BIDYADHAR PANDA VS	AINTHAPALI /466 /2024 () //	AOR20220001945C202500006
321	D-ABLAPL/3927/2025	DILIP DALAI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BAIDYANATHPUR /97 /2024 () //	AOR20220001297C202500047
322	D-ABLAPL/3929/2025	SURESH CHANDRA BARIK @ SURIYA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	CHANDIPUR /11 /2025 () //	AOR20220003422C202500013
323	D-ABLAPL/3930/2025	HIMANSHU SEKHAR BARIK VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	RARUAN /14 /2025 () //	
324	D-ABLAPL/3935/2025	RANAJIT MAHANTY VS STATE OF ODISHA	SUBHANKAR ROUT VS	BHADRAK TOWN /58 /2025 () //	
325	D-ABLAPL/3938/2025	SURESH KUMAR PANDA VS STATE OF ODISHA	SUSMITA PATNAIK VS	SATYABADI /319 /2022 () //	
326	D-ABLAPL/3942/2025	NIRUPAMA BEHERA VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	BHADRAK RURAL /703 /2024 () //	
327	D-ABLAPL/3944/2025	BISWANATH BISWAL @ JADUNATH BISWAL VS STATE OF ODISHA	KALINDA KUMAR ROUT VS	JAJPUR TOWN /207 /2005 () //	
328	D-ABLAPL/3945/2025	PINTU PASWAN @ PANKAJ PASWAN VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /38 /2025 () //	
329	D-ABLAPL/3946/2025	BHABANI BEHERA	JAYANTA KUMAR MAJHI	BALIAPAL /308 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/3951/2025	ASHOK BAIDYA	SANJAYA KUMAR PATRI	MARINE PS AT JAMBO /131 /2024	AOR20220000052C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/3954/2025	TILOTTAMA ROUT	BARADA PRASANNA SARANGI	NIALI /402 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/3967/2025	SAMIR KUMAR BHUYAN @ SAMIR BHUYAN	JYOTIRMAYA SAHOO	POLASARA PS /316 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/3969/2025	JIBANTA MOHARANA	NETRANANDA BISWAL	BADAGODA P.S. /57 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/3976/2025	SRIRAM PRASAD SAHOO @ LIPU @ LIPUN	JUDHISTHIR SAHOO	TARASINGI /376 /2024	AOD20220003315C202500010
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/3979/2025	SUBRAT DAS	SAMBEET PATTANAYAK	ASTARANGA /263 /2024	AOR20220001591C202500007
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/3982/2025	PANDITA @ PANDIT NAIK	BINAYA BHUSAN ROUSTRAY	DHENKANAL SADAR /26 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/3983/2025	PINTU @ PINTU KUMAR DAS	OM PRAKASH SARAN	DHENKANAL TOWN /48 /2025	AOR20220000371C202500037
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/3985/2025	PRAKASH KUMAR BAL @ PAPU	JAGAJIBAN PRADHAN	GHASIPURA /51 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/3987/2025	RAMESH DAS @ TERU	DIBYAJYOTI SAHOO	SIMULIA /10 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/3988/2025	CHINA RAO @ M. SANTOSH RAO	SUKANTA KUMAR NAYAK (2)	BHADRAK TOWN /96 /2017	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/3989/2025	STATE OF ODISHA CHINA RAO @ M. SANTOSH RAO VS	SUKANTA KUMAR NAYAK (2) VS	// BHADRAK TOWN /119 /2017 ()	
342	D-ABLAPL/3993/2025	STATE OF ODISHA SATYABADI @ SARAT NAIK @ NAYAK @ NAHAK VS	AMLAN SHAKTI PAUL VS	// MAHILA P.S.(BBSR) /9 /2012 ()	
343	D-ABLAPL/4001/2025	STATE OF ODISHA BRUSABHA DEHURI VS	SAROJ KUMAR MISHRA VS	// KANTAMAL /236 /2024 ()	AOD20240000678C202500002
344	D-ABLAPL/4004/2025	STATE OF ODISHA BULU @ ARABINDA MOHANTY VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// RASGOBINDPUR /17 /2025 () //	AOR20220004152C202500003

ORISSA HIGH COURT

MISC CASES FILED on :05/02/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLLP/3886/2025 CRLLP/ /	BIRENDRA KUMAR NANDA MP	BISWAJIT MOHAPATRA	7/2025
2	D-OTAPL/5182/2025 OTAPL/ /	COMMISSIONER OF CENTRAL GST AND CENS MP	SUNDRARAJAN DAS	23/2025
3	D-OTAPL/2171/2025 OTAPL/ /	COMMISSIONER, GST AND C.EX. COMMISSIONER MP	ONISHA CHANDRANORR KHAO, (JR. S.C.)	24/2025
4	D-TRP(C)/5187/2025 TRP(C)/ /	SWETA PATTANAIAK @ PATNAIK MP	BIJAYA KUMAR ROUSTRAY	33/2025
5	D-TRP(C)/5188/2025 TRP(C)/ /	RONALI BEHERA MP	ANANTA NARAYAN PATTANAYAK	34/2025
6	D-TRP(C)/5202/2025 TRP(C)/ /	GITANJALI SETHI MP	KABERI MOHANTY	35/2025
7	D-CRLMP/3968/2025 CRLMP/ /	SUBRAT NATH MP	DR.ARUNIMA MISHRA	36/2025
8	D-TRP(C)/5288/2025 TRP(C)/ /	AFSANA PARVEEN MP	PRAVASH CHANDRA JENA	36/2025
9	D-JCRLA/99/2023 JCRLA/99/2023	SANTOSH NAIK MP	M/S.SURYAKANTA DASH, H.K.MAHARANA, B.N.MISHRA(Mr. MANAS)	40/2025
10	D-CONTC/40468/2024 CONTC/7173/2024	SAHANA ZAMAL MP	SAKTIDHARA MISHRA , ASUTOSH ROUT	45/2025
11	D-CONTC/41770/2024 CONTC/7187/2024	NEELAKANTHA BADU @ BADU NEELAKANTHA MP	SAKTIDHARA MISHRA , ASUTOSH ROUT	46/2025
12	D-CONTC/41769/2024 CONTC/7140/2024	ANAPURNA PUHAN MP	SAKTIDHARA MISHRA	47/2025
13	D-CONTC/33155/2024 CONTC/5914/2024	BIJAYEENI BISWAL MP	SAKTIDHARA ROUT, A. ROUT	48/2025
14	D-LAA/4/2018 LAA/4/2018	NTPC LTD. MP	M/S.B.S.TRIPATHY	48/2025
15	D-CONTC/29356/2024 CONTC/5425/2024	SANJUKTA MOHARANA MP	M/S SHAKTIDHAR MISHRA, A. ROUT	49/2025
16	D-LAA/4/2018 LAA/4/2018	NTPC LTD. MP	M/S.B.S.TRIPATHY	49/2025
17	D-CONTC/39597/2024 CONTC/6820/2024	SUSILA DAS MP	M/S SAKTIDHAR MISHRA, ASUTOSH ROUT	50/2025
18	D-CONTC/29358/2024 CONTC/5450/2024	LAXMIKANTA MAHANTA MP	M/S SHAKTIDHAR MISHRA, A. ROUT	51/2025
19	D-CONTC/51714/2024 CONTC/8138/2024	PRATAP CHANDRA PAIKARAY MP	SAKTIDHARA MISHRA	52/2025
20	D-CONTC/41229/2024 CONTC/7117/2024	LACHIMDHAR BHATRA MP	SAKTIDHARA MISHRA	53/2025
21	D-CONTC/41271/2024 CONTC/7126/2024	SOMANATH MAJHI MP	M/S SAKTIDHARA MISHRA, A. ROUT	54/2025
22	D-RVWPET/37132/2024 RVWPET/214/2024	SANTOSH KUMAR SENAPATI MP	ADV.	54/2025
23	D-CONTC/42726/2024 CONTC/7209/2024	BIDYADHARA BEHERA MP	SAKTIDHARA MISHRA, A. ROUT	55/2025
24	D-RVWPET/5194/2025 RVWPET/ /	UNION OF INDIA MP	GOUTAM KUMAR ACHARYA, (SR.ADV.)	55/2025
25	D-CONTC/40630/2024 CONTC/6977/2024	KAUSALYA NAYAK MP	M/S SAKTIDHARA MISHRA , A.ROUT	56/2025
26	D-CONTC/41761/2024	SASMITA SARANGI	SAKTIDHARA MISHRA , A.ROUT	

	CONTC/7138/2024	MP		57/2025
27	D-CONTC/42731/2024	EVENSWAR PRADHAN	SAKTIDHARA MISHRA, A. ROUT	
	CONTC/7210/2024	MP		58/2025
28	D-CONTC/40631/2024	KUSHA NAYAK	M/S SADASIVA PATRA (1) , S.MISHRA, A.ROUT, K.T.PATRA	
	CONTC/6978/2024	MP		59/2025
29	D-CONTC/41763/2024	MAHESWAR BISOYI	SAKTIDHARA MISHRA , ASUTOSH ROUT	
	CONTC/7148/2024	MP		60/2025
30	D-CONTC/32727/2024	GOBINDA CHANDRA DAS		
	CONTC/6084/2024	MP		61/2025
31	D-RPFAM/37515/2024	SAROJ KUMAR NAYAK	BASUDEV PUJARI	
	RPFAM/253/2024	MP		73/2025
32	D-RPFAM/46892/2024	RAJKISHORE BEHERA	SUKANTA KUMAR NAYAK	
	RPFAM/367/2024	MP		74/2025
33	D-CMAPL/5125/2025	PRAMOD KUMAR SAMANTARAY	RASMIREKHA NAYAK	
	CMAPL/ /	MP		83/2025
34	D-CMAPL/5200/2025	BANSIDHAR PANDA	SHIBANI SHANKAR PRADHAN	
	CMAPL/ /	MP		84/2025
35	D-CMAPL/3114/2025	NATABAR SAHOO	ADV.	
	CMAPL/ /	MP		85/2025
36	D-CMAPL/5231/2025	BENUDHAR SAHOO @ SAHU	DIPTI RANJAN BHOKTA	
	CMAPL/ /	MP		86/2025
37	D-CMAPL/5231/2025	BENUDHAR SAHOO @ SAHU	DIPTI RANJAN BHOKTA	
	CMAPL/ /	MP		87/2025
38	D-CMAPL/5274/2025	PRASANT KUMAR MISHRA	NIROD KUMAR SAHU	
	CMAPL/ /	MP		88/2025
39	D-CMAPL/3351/2025	NIKUNJA KISHOR DAS	SOURAV SUMAN BHUYAN	
	CMAPL/ /	MP		89/2025
40	D-CMAPL/3351/2025	NIKUNJA KISHOR DAS	SOURAV SUMAN BHUYAN	
	CMAPL/ /	MP		90/2025
41	D-MATA/3725/2025	HAREKRUSHNA BHARATI	ABHIRAM SWAIN	
	MATA/ /	MP		91/2025
42	D-MATA/3725/2025	HAREKRUSHNA BHARATI	ABHIRAM SWAIN	
	MATA/ /	MP		92/2025
43	D-MATA/5249/2025	SABITA SAHOO	SARAT CHANDRA DASH	
	MATA/ /	MP		93/2025
44	D-CRLREV/3865/2025	MANISH AGARWAL	NILAMADHAB SARKAR	
	CRLREV/62/2025	MP		98/2025
45	D-CRLREV/3869/2025	SIBA SHANKAR DASH @ SIVA @ PINTU	HARIPAD MOHANTY	
	CRLREV/ /	MP		99/2025
46	D-CRLREV/3961/2025	AMBIKA PRASAD DASH	PRASANNA KUMAR RATH	
	CRLREV/ /	MP		100/2025
47	D-BLAPL/36224/2024	MD. SONU	DIBYA PRAKASH MISHRA	
	BLAPL/12251/2024	MP		172/2025
48	D-BLAPL/2995/2025	GANDU NAIK	SIDHARTHA SANKAR RAY (2)	
	BLAPL/1119/2025	MP		173/2025
49	D-BLAPL/34270/2024	BHUBAN SUNA	SK. ZAFARULLA	
	BLAPL/11533/2024	MP		174/2025
50	D-RSA/5252/2025	BIDYUTLATA PRADHAN	MANOJ KUMAR MOHANTY	
	RSA/ /	MP		181/2025
51	D-RSA/4072/2025	GUNA MAJHI	SOURAV SUMAN BHUYAN	
	RSA/ /	MP		182/2025
52	D-CMP/5121/2025	PRADIPTA KUMAR SAHOO	PRAVASH CHANDRA JENA	
	CMP/ /	MP		201/2025
53	D-CMP/5142/2025	JAGANNATH BEHERA	BISWAJIT MOHAPATRA	
	CMP/ /	MP		202/2025
54	D-CMP/5147/2025	NARENDRA SETHI	SIDHARTHA MISHRA	
	CMP/ /	MP		203/2025
55	D-CMP/5162/2025	ARUN KUMAR SWAIN @ ARUN SWAIN	SUSHANTA KUMAR JOSHI	
	CMP/ /	MP		204/2025
56	D-CMP/5204/2025	BIBEKANANDA SAMAL	KALINGA KESHARI MOHAPATRA	
	CMP/196/2025	MP		205/2025
57	D-CMP/5221/2025	GULAB CHAND AGRAWAL	PRAKASH KUMAR MISHRA	
	CMP/ /	MP		206/2025

58	D-CMP/5223/2025 CMP/ /	SANTOSH KUMAR SAMANTARAY MP	SUDEEP KUMAR SARANGI	207/2025
59	D-CMP/5264/2025 CMP/ /	UGRESAN MEHER MP	AMIT PRASAD BOSE	208/2025
60	D-CMP/5265/2025 CMP/ /	NABAKISHORE MOHAPATRA MP	BRUNDABAN ROUT	209/2025
61	D-CMP/5267/2025 CMP/ /	SHANTI JENA MP	AMIT PRASAD BOSE	210/2025
62	D-CMP/51547/2024 CMP/1446/2024	ORISSA RASHTRABHASA PARISHAD, PURBIBEKANANDA BHUYAN MP		211/2025
63	D-CMP/5299/2025 CMP/ /	SUBHRANSU ROUT MP	SOURAV SUMAN BHUYAN	212/2025
64	D-ABLAPL/2622/2020 ABLAPL/2622/2020	LAXMIPRIYA BEHERA MP		344/2025
65	D-ABLAPL/2121/2025 ABLAPL/1114/2025	SURYAKANTA SAHOO MP	DOLAGOBINDA MOHAPATRA	345/2025
66	D-ABLAPL/961/2025 ABLAPL/742/2025	DIPAK BEHERA MP		346/2025
67	D-ABLAPL/731/2025 ABLAPL/342/2025	ARU @ ARABINDA BEHERA MP		347/2025
68	D-ABLAPL/9153/2022 ABLAPL/9153/2022	SUKANTA DAS @ HADI MP		348/2025
69	D-ABLAPL/29355/2024 ABLAPL/10866/2024	SAGARAM KALLAR @ SAGRAMA KALLAR MP		349/2025
70	D-ABLAPL/34637/2024 ABLAPL/13227/2024	HRUSHIKESH LENKA MP		350/2025
71	D-ABLAPL/900/2025 ABLAPL/396/2025	MANOJ SAMAL @ BABU MP		351/2025
72	D-ABLAPL/38743/2024 ABLAPL/14933/2024	DARABA SAHU MP	BAISHNAB CHARAN PATRA	352/2025
73	D-ABLAPL/2386/2025 ABLAPL/1117/2025	SAMBITBRATA PANIGRAHI MP	ARUN KUMAR BEHERA	353/2025
74	D-CRLA/3906/2025 CRLA/ /	PRAMOD BHAGAT MP	SAPAN KUMAR LENKA	417/2025
75	D-CRLA/3906/2025 CRLA/ /	PRAMOD BHAGAT MP	SAPAN KUMAR LENKA	418/2025
76	D-CRLA/3906/2025 CRLA/ /	PRAMOD BHAGAT MP	SAPAN KUMAR LENKA	419/2025
77	D-CRLA/3908/2025 CRLA/ /	BALINDER SAHANI @ BALINDER MP	SAPAN KUMAR LENKA	420/2025
78	D-CRLA/3908/2025 CRLA/ /	BALINDER SAHANI @ BALINDER MP	SAPAN KUMAR LENKA	421/2025
79	D-CRLA/3908/2025 CRLA/ /	BALINDER SAHANI @ BALINDER MP	SAPAN KUMAR LENKA	422/2025
80	D-CRLMC/33207/2024 CRLMC/4229/2024	SUSHMITA PATEL MP	SURESH KUMAR JENA	422/2025
81	D-CRLA/3932/2025 CRLA/ /	AJIT TOPNO MP	BIJAYA KUMAR RAGADA	423/2025
82	D-CRLMC/3901/2025 CRLMC/ /	VISWANATHAN PARAMESWAR MP	MAMTA TRIPATHY	423/2025
83	D-CRLA/3932/2025 CRLA/ /	AJIT TOPNO MP	BIJAYA KUMAR RAGADA	424/2025
84	D-CRLMC/3901/2025 CRLMC/ /	VISWANATHAN PARAMESWAR MP	MAMTA TRIPATHY	424/2025
85	D-CRLMC/3913/2025 CRLMC/ /	HARIPADA DEY MP	BISWABHUSAN DAS	425/2025
86	D-CRLA/547/2023 CRLA/547/2023	PANKAJINI BISWAL MP	PITAMBAR ACHARYA	425/2025
87	D-CRLMC/39096/2024 CRLMC/531/2025	DAYANIDHI MAHAPATRA MP	SAYANTAN PANDA	426/2025
88	D-CRLA/3986/2025 CRLA/ /	MANOHAR BEHERA MP	SATYABRATA SENAPATI	426/2025
89	D-CRLMC/3933/2025	MANJU PRAVA MISHRA	ARUN KUMAR ACHARYA	

	CRLMC/ /	MP		427/2025
90	D-CRLA/3986/2025	MANOHAR BEHERA	SATYABRATA SENAPATI	
	CRLA/ /	MP		427/2025
91	D-MACA/5137/2025	M/S. NATIONAL INSURANCE CO.LTD., CUTTACK	NAKUL BEHARI DAS	
	MACA/ /	MP		427/2025
92	D-CRLA/3966/2025	NAKULA SAGAR	SUJAY SHANKER SINGHDEO	
	CRLA/ /	MP		428/2025
93	D-CRLMC/1792/2021	SANGITA RANI AGARWAL	BHARAT BHUSAN ROUTRAY	
	CRLMC/1792/2021	MP		428/2025
94	D-MACA/5137/2025	M/S. NATIONAL INSURANCE CO.LTD., CUTTACK	NAKUL BEHARI DAS	
	MACA/ /	MP		428/2025
95	D-CRLMC/30592/2024	INDIAN MARBLE COMPANY, SUNDARGARH		
	CRLMC/3909/2024	MP		429/2025
96	D-MACA/5172/2025	D.M., UNITED INDIA INSURANCE CO.LTD. ROURKELA	ROHINI CHANDRA SAHOO 1	
	MACA/ /	MP		429/2025
97	D-CRLA/3966/2025	NAKULA SAGAR	SUJAY SHANKER SINGHDEO	
	CRLA/ /	MP		429/2025
98	D-CRLMC/30595/2024	INDIAN MARBLE COMPANY, ROURKELA		
	CRLMC/3947/2024	MP		430/2025
99	D-CRLA/3966/2025	NAKULA SAGAR	SUJAY SHANKER SINGHDEO	
	CRLA/ /	MP		430/2025
100	D-CRLA/3999/2025	TARUN BHOI	BYOMOKESH SAHOO	
	CRLA/ /	MP		431/2025
101	D-CRLMC/1433/2025	SEFALI MANSINGH		
	CRLMC/229/2025	MP		431/2025
102	D-CRLMC/3919/2025	RABI PRASAD KANUNGO	SURYAKANTA DWIBEDI	
	CRLMC/ /	MP		432/2025
103	D-CRLA/3999/2025	TARUN BHOI	BYOMOKESH SAHOO	
	CRLA/ /	MP		432/2025
104	D-CRLMC/4000/2025	FR ROSHAN PRADEEP XESS	ABHAS MOHANTY	
	CRLMC/ /	MP		433/2025
105	D-CRLMC/4003/2025	MANISH GUPTA	LALIT KUMAR MAHARANA	
	CRLMC/ /	MP		434/2025
106	D-CRLMC/4002/2025	MANISH GUPTA	LALIT KUMAR MAHARANA	
	CRLMC/ /	MP		435/2025
107	D-WA/5113/2025	STATE OF ODISHA	BABITA SAHU, A.G.A.	
	WA/ /	MP		949/2025
108	D-WA/5113/2025	STATE OF ODISHA	BABITA SAHU, A.G.A.	
	WA/ /	MP		950/2025
109	D-WA/5114/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		951/2025
110	D-WA/5114/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		952/2025
111	D-WA/5114/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		953/2025
112	D-WA/5115/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		954/2025
113	D-WA/5115/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		955/2025
114	D-WA/5115/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		956/2025
115	D-WA/5116/2025	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	
	WA/ /	MP		957/2025
116	D-WA/5116/2025	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	
	WA/ /	MP		958/2025
117	D-WA/5118/2025	STATE OF ODISHA	SAROJ KUMAR JEE, A.G.A.	
	WA/ /	MP		959/2025
118	D-WA/5118/2025	STATE OF ODISHA	SAROJ KUMAR JEE, A.G.A.	
	WA/ /	MP		960/2025
119	D-WA/5118/2025	STATE OF ODISHA	SAROJ KUMAR JEE, A.G.A.	
	WA/ /	MP		961/2025
120	D-WA/5119/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		962/2025

121	D-WA/5119/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	963/2025
122	D-WA/5119/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	964/2025
123	D-WA/5225/2025 WA/ /	MAHANADI COALFIELDS LTD., BURLA MP	HARIPAD MOHANTY	965/2025
124	D-WA/5232/2025 WA/ /	MAHANADI COALFIELDS LTD., BURLA MP	HARIPAD MOHANTY	966/2025
125	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	967/2025
126	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	968/2025
127	D-WA/5239/2025 WA/ /	MAHANADI COALFIELDS LTD., BURLA MP	HARIPAD MOHANTY	969/2025
128	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	970/2025
129	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	971/2025
130	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	972/2025
131	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	973/2025
132	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	974/2025
133	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	975/2025
134	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	976/2025
135	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	977/2025
136	D-WA/5244/2025 WA/ /	MAHANADI COALFIELDS LTD., BURLA MP	HARIPAD MOHANTY	978/2025
137	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	979/2025
138	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	980/2025
139	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	981/2025
140	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	982/2025
141	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	983/2025
142	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	984/2025
143	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	985/2025
144	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	986/2025
145	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	987/2025
146	D-WA/5250/2025 WA/ /	MAHANADI COALFIELDS LTD., BURLA MP	HARIPAD MOHANTY	988/2025
147	D-WA/5258/2025 WA/ /	MAHANADI COALFIELDS LTD., BURLA MP	HARIPAD MOHANTY	989/2025
148	D-WA/5260/2025 WA/ /	SABITA KUMARI SAHU MP	DIPTIREKHA NANDA	990/2025
149	D-WA/5262/2025 WA/ /	MAHANADI COALFIELDS LTD., BURLA MP	HARIPAD MOHANTY	991/2025
150	D-WA/5266/2025 WA/ /	MAHANADI COALFIELDS LTD., BURLA MP	HARIPAD MOHANTY	992/2025
151	D-WA/5268/2025 WA/ /	MAHANADI COALFIELDS LTD., BURLA MP	HARIPAD MOHANTY	993/2025
152	D-WA/5282/2025	MAMATA SAMANTARAY	SUKANTA KUMAR DALAI	

	WA/ /	MP		994/2025
153	D-WP(C)/5112/2025 WP(C)/3860/2025	ROYAL SECURITY SERVICE, BALANGIR MP	DAYANIDHI MISHRA	2225/2025
154	D-WP(C)/5117/2025 WP(C)/ /	NIRUPAMA MALIK MP	ANUPAM RATH	2226/2025
155	D-WP(C)/44000/2024 WP(C)/27102/2024	BHABEN MAITRA MP	JAYDEEP PAL	2227/2025
156	D-WP(C)/5123/2025 WP(C)/ /	RINA SAHOO @ BARIK MP	PRADEEP KUMAR DAS	2228/2025
157	D-WP(C)/31764/2022 WP(C)/31764/2022	M/S. BHARAT PETROLEUM CORP. LTD., MP	MS DEBAS	2229/2025
158	D-WP(C)/5135/2025 WP(C)/ /	SUDHIR RANJAN NAYAK MP	ARUN KUMAR PATRA	2230/2025
159	D-WP(C)/5134/2025 WP(C)/ /	SANTOSH KUMAR BISWAL MP	BIRAJA PRASANNA DAS	2231/2025
160	D-WP(C)/5138/2025 WP(C)/ /	SOUMITRA DUTTA MP	BRAHMANANDA TRIPATHY	2232/2025
161	D-WP(C)/5140/2025 WP(C)/ /	KESHABA ROHIDAS MP	DIPTI REKHA NANDA	2233/2025
162	D-WP(C)/5144/2025 WP(C)/ /	THE CHAIRMAN CUM MANAGING TRUST MP	PRASANNARISHORECHAND OF TECHNOLOGY, BBSR	2234/2025
163	D-WP(C)/5148/2025 WP(C)/ /	SABITA BARIK MP	GOPAL CHARAN MOHANTY	2235/2025
164	D-WP(C)/5155/2025 WP(C)/ /	M/S AXESS MEDICOM PVT.LTD MP	SATYA SUNDAR KANUNGO	2236/2025
165	D-WP(C)/5164/2025 WP(C)/ /	SUBRAT KUMAR NAYAK MP	PRAVAT KUMAR NAYAK	2237/2025
166	D-WP(C)/53458/2024 WP(C)/32740/2024	GANGAMANI JENA MP		2238/2025
167	D-WP(C)/35375/2024 WP(C)/20269/2024	MANISH KUMAR SINGHANIA MP		2239/2025
168	D-WP(C)/53458/2024 WP(C)/32740/2024	GANGAMANI JENA MP		2240/2025
169	D-WP(C)/49957/2024 WP(C)/30284/2024	PRAVAKAR MAHALIK MP		2241/2025
170	D-WP(C)/5175/2025 WP(C)/ /	HAZRA MALKEEN MP	DHANANJAYA MUND	2242/2025
171	D-WP(C)/53908/2024 WP(C)/164/2025	JAYANTI SAHU MP		2243/2025
172	D-WP(C)/5177/2025 WP(C)/ /	ANIL KUMAR MAHANKUDA MP	BIRAJA PRASANNA DAS	2244/2025
173	D-WP(C)/5180/2025 WP(C)/ /	M/S. QUESS CORP LIMITED, BBSR MP	MUKESH PANDA	2245/2025
174	D-WP(C)/53908/2024 WP(C)/164/2025	JAYANTI SAHU MP		2246/2025
175	D-WP(C)/5181/2025 WP(C)/ /	M/S DILLIP PHARMACEUTICALS MP	SARADA PRASANNA SARANGI	2248/2025
176	D-WP(C)/46779/2024 WP(C)/27345/2024	SUVENDU KUMAR SAHOO MP	UPENDRA KUMAR SAMAL	2249/2025
177	D-WP(C)/54375/2024 WP(C)/32977/2024	PRIYA DAS MP		2250/2025
178	D-WP(C)/54375/2024 WP(C)/32977/2024	PRIYA DAS MP		2251/2025
179	D-WP(C)/20024/2016 WP(C)/20024/2016	NIRUPAMA SAHU MP	JAGABANDHU SAHU	2252/2025
180	D-WP(C)/4950/2025 WP(C)/ /	PARBATI SETHI MP	NIRANJAN BARIK	2253/2025
181	D-WP(C)/111/2025 WP(C)/86/2025	BANITA BEHERA MP		2254/2025
182	D-WP(C)/111/2025 WP(C)/86/2025	BANITA BEHERA MP		2255/2025
183	D-WP(C)/37688/2024 WP(C)/24110/2024	SARAT CHANDRA SAHOO MP	SUBHRANSU BHUSAN MOHANTY	2256/2025

184	D-WP(C)/37687/2024 WP(C)/24105/2024	GYANA RANJAN NAYAK MP	SUBHRANSU BHUSAN MOHANTY	2257/2025
185	D-WP(C)/5205/2025 WP(C)/ /	SURYA NARAYAN RATHA MP	MANOJA KUMAR KHUNTIA	2258/2025
186	D-WP(C)/3674/2025 WP(C)/3148/2025	SURENDRA BARIK MP	AKSHAYA KUMAR SUBUDHI	2259/2025
187	D-WP(C)/46977/2024 WP(C)/27717/2024	SUBHASHMITA JENA MP		2260/2025
188	D-WP(C)/5216/2025 WP(C)/ /	NARESH KUMAR DHAL MP	ARUPANANDA GOSWAMY	2261/2025
189	D-WP(C)/4759/2025 WP(C)/3704/2025	ANASUYA PRADHAN MP	PRAKASH KUMAR MISHRA	2262/2025
190	D-WP(C)/55124/2024 WP(C)/374/2025	K.SUJATA ACHARYA MP	ARCHANA MOHANTY	2263/2025
191	D-WP(C)/5222/2025 WP(C)/ /	CHANDRA KUMAR UTKALENDU DAS MP	AJIT CH MOHAPATRA	2264/2025
192	D-WP(C)/23671/2024 WP(C)/13933/2024	SUSANTA KUMAR MAHAKUL MP	PRAMOD KISHORE CHAND	2265/2025
193	D-WP(C)/5160/2025 WP(C)/ /	KESHAB CHANDRA SETHY MP	SWAPNIL ROY	2266/2025
194	D-WP(C)/5224/2025 WP(C)/ /	DALI BHUTIA MP	ATUL TRIPATHY	2267/2025
195	D-WP(C)/12135/2024 WP(C)/9872/2024	PRAFULLA SAMANTARAY MP	BIBUDHENDRA DASH	2268/2025
196	D-WP(C)/12135/2024 WP(C)/9872/2024	PRAFULLA SAMANTARAY MP	BIBUDHENDRA DASH	2269/2025
197	D-WP(C)/5227/2025 WP(C)/ /	RAMAKELI AGRAWAL @ RAMKELI DEVI MP	DIPTANIL BHOKTA	2270/2025
198	D-WP(C)/5234/2025 WP(C)/ /	M/S. BALGOPAL FOOD PRODUCTS PVT. LTD. MP	DIPAK KANHAN DAS	2271/2025
199	D-WP(C)/5236/2025 WP(C)/ /	KRUSHNA CHANDRA PANDA MP	LAXMIKANTA MOHANTY	2272/2025
200	D-WP(C)/5235/2025 WP(C)/ /	PADMA CHARAN NAYAK MP	SAROJA KANTA SAMAL	2273/2025
201	D-WP(C)/5242/2025 WP(C)/ /	RAGHUNATH SAHU MP	ARUN KUMAR PATRA	2274/2025
202	D-WP(C)/5245/2025 WP(C)/ /	MADHABA BHUTIA MP	ATUL TRIPATHY	2275/2025
203	D-WP(C)/11726/2023 WP(C)/11726/2023	PRASANTA KUMAR MAHANTA MP		2276/2025
204	D-WP(C)/5170/2025 WP(C)/ /	JAYA BEHERA MP	SWAPNIL ROY	2277/2025
205	D-WP(C)/7841/2012 WP(C)/7841/2012	BRAJA KISHORE BISWAL MP	ANKITA MUKHERJI	2278/2025
206	D-WP(C)/7841/2012 WP(C)/7841/2012	BRAJA KISHORE BISWAL MP	M/S.GAUTAM MUKHERJI	2279/2025
207	D-WP(C)/5257/2025 WP(C)/ /	SUDATTA DALAI MP	PRONOY MOHANTY	2280/2025
208	D-WP(C)/5171/2025 WP(C)/ /	BHARATA CHANDRA DAS MP	SWAPNIL ROY	2281/2025
209	D-WP(C)/7841/2012 WP(C)/7841/2012	BRAJA KISHORE BISWAL MP	M/S.GAUTAM MUKHERJI	2282/2025
210	D-WP(C)/11800/2024 WP(C)/6555/2024	STATE BANK OF INDIA, WB MP	DILLIP KUMAR MOHAPATRA	2283/2025
211	D-WP(C)/5270/2025 WP(C)/ /	M/S. GANAPATI ALUMINIUM, MADHIUR, MP	BAKASOM SENAPATI	2284/2025
212	D-WP(C)/5285/2025 WP(C)/ /	NIHARIKA JAGADEV MP	HARA PRASAD RATH	2285/2025
213	D-WP(C)/5290/2025 WP(C)/ /	GITANJALI MISHRA MP	SWAYAMJIT ROUT	2286/2025
214	D-WP(C)/5295/2025 WP(C)/ /	SAILABALA CHHUALSINGH MP	SANGRAM JENA	2287/2025
215	D-WP(C)/34091/2024	M/S PACIFIC INTERNATIONAL PVT. LTD.	MR.TUSHAR KANTI SATAPATHY	

	WP(C)/19305/2024	MP		2288/2025
216	D-WP(C)/5296/2025	M/S. TOYO ENGINEERING INDIA LIMITED, HYDRAABAD, ANDHRA PRADESH		
	WP(C)/ /	MP		2289/2025
217	D-WP(C)/5301/2025	BIPRA CHARAN PATRA	RAMACHANDRA PANIGRAHY	
	WP(C)/ /	MP		2290/2025
218	D-WP(C)/5302/2025	KARTIK CHANDRA SAHOO	SANTOSH CHANDRA ATABUDHI	
	WP(C)/ /	MP		2291/2025
219	D-WP(C)/5304/2025	SUBHRANSU NSEKHAR DEBNATH	SAROAJ KANTA SAMAL	
	WP(C)/ /	MP		2292/2025
220	D-WP(C)/5306/2025	RADHASHYAM PANDA	VIVEKANANDA JENA	
	WP(C)/ /	MP		2293/2025
221	D-WP(C)/5280/2025	ANIMA DASH	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		2294/2025
222	D-WP(C)/5307/2025	BIKRAM KESHARI PATTNAIK	SURESH CHANDRA DASH	
	WP(C)/ /	MP		2295/2025
223	D-WP(C)/5308/2025	NAROTTAM PATRA	TUSHAR KUMAR MISHRA	
	WP(C)/ /	MP		2296/2025